

HIGH COURT OF JAMMU AND KASHMIR AT SINAGAR

To

The Principal District & Sessions Judge,
Anantnag / Bandipora / Baramulla / Bhaderwah(Doda)/
Budgam / Ganderbal / Jammu / Kathua /Kargil / Kishtwar/
Kulgam / Kupwara / Leh / Poonch / Pulwama / Rajouri/
Ramban / Reasi / Samba / Shopian / Srinagar and Udhampur.

No.:- 22106-29 → /Sts.

Dated: 31-08-2017.

Sub:- Computation of Judges strength of District Judiciary.

Sir,

Vide communication No. 4809/GS dated 10-05-2017, You were requested to furnish the information on the subject cited above.

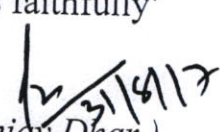
However, the information received is deficient and not as per the requirement. You are, therefore, requested to furnish the requisite information (Court-wise) of your District on the attached format.

The requisite information may be sent through email or Tele-Fax No. 0194-2506639 by or before 07-09-2017 positively.

The matter may be treated as Most Urgent.

Encl: One Leaf (Format).

Yours faithfully'


(Sanjay Dhar)

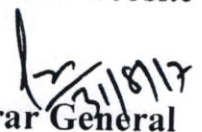
Registrar General

No.: 22106-29 /Sts.

Dated: 31-08-2017.

Copy to:-

✓ Incharge NIC for uploading the same on the official website of the High Court.


Registrar General

Format for Computation of Judges strength of District Judiciary.

Name of Court: _____

S. No.	Category of Cases	Average per year filing of Cases	Units per Contested Case	Total Disposal Units per year.	No. of Cases pending for more than 03 Years	Total Units for cases pending in respect of above 03 years old.
<u>Distt. & Sessions Courts</u>						
<i>(Criminal Cases)</i>						
1.	Session Trial Cases (Other than rape Cases)		06			
2.	Special Trial Cases		05			
3.	Murder Cases		06			
4.	Criminal Appeals		01			
5.	Criminal Revision		02			
6.	NDPS Cases		05			
7.	Arms Act		05			
8.	Bail Application		03			
9.	Rape Cases		06			
10.	Cases under Prevention of Corruption Act.		06			
11.	Criminal Misc. Cases		02			
12.	Others Cases		03			
	Total					
<i>(Civil Cases)</i>						
1.	Regular Suits		06			
2.	Arbitration		03			
3.	Civil Appeals		02			
4.	H.M. Act		05			
5.	Land Acquisition		04			
6.	Execution		03			
7.	Successions Pauper suits		03			
8.	Guardian & wards Act		03			
9.	MACT Cases		05			
10.	Misc. Cases		02			
11.	Other Cases		02			
	Total					
<u>CJM/Sub-Judge/Munsiff Courts</u>						
<i>(Criminal Cases)</i>						
1.	RPC Cases		05			
2.	3/7 E.C Act		03			
3.	488 Cr.P.C. Act		03			
4.	Food Adulteration & Excise		03			
5.	Complaint u/s 138 N.I. Act		03			
6.	Release Application		02			
7.	Bail Application		03			
8.	Cases under drug Acts.		03			
9.	Criminal Complaint		03			
10.	Ikhtitamis		02			
11.	Criminal Misc. Cases		02			
12.	Others Cases		02			
	Total					
<i>(Civil Cases)</i>						
1.	Civil Original Suits		06			
2.	Matrimonial Cases		03			
3.	Pauper suits		03			
4.	Executions		01			
5.	Rent cases		02			
6.	Civil Misc. Cases		02			
7.	Others		02			
	Total					